

Name of the corporate debtor: Brahmaputra Iron and Steel Company Private Limited; Date of commencement of liquidation: 13/10/2023;
List of stakeholders as on: 12/12/2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

| Sl. No. | Name of stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners/ others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|--------------------------------------|---|------------------------|---------------------------|--------------------|---------------------------|-----------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | Brahmaputra TMT Bars Private Limited | Others | U27310AS2005 PTC007713 | 11-01-2023 | 2,35,000.00 | 2,35,000.00 | Unsecured | Nil | NA | Nil | 100.00% | NIL | NIL | 0.00 | NIL | Related Party to the Corporate Debtor. No claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process. |
| | | | | | 2,35,000.00 | 2,35,000.00 | | | | | 100.00% | | | 0.00 | | |